## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI, ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

: M/s Meadow Rural Enterprises Private Limited & 20

others

**UNDER SECTION** 

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. D. M. Sridhanen

Counsel for Regrandant 1 Am Jams
Counsel for Restandant
2 to 5 and 7 to 15 SiBionvalillaisan

2- S. P. Mural Icit Show

ank 17 N 21

3. KiRAMASAMY G.V. MOHAN KUMAR

Course for Pretitiver

## **ORDER**

Counsel for petitioner present. Counsel for R2 to R5, R7 to R15 and R17 to R21 present. He also represented counsel for R1. Counsel for petitioner prayed time for filing reply to the additional documents filed by the respondents. Time extended at request. Put up on 18.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

ghk